

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	PREM KUMAR & CO VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rohit Sharma, Adv.] For Operational Creditor

Mr. Snehashis Sen, Adv.] For Corporate Debtor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **14.08.2024**.

Satyajit Roy
Court Officer